HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

ROC.NO.407/2021-B.SPL.

DATED:03-05-2021

CIRCULAR

SUB:- ANDHRA PRADESH STATE JUDICIAL SERVICES - Annual General Transfers of the Judicial Officers working in the State of Andhra Pradesh for the year 2021 - Kept in Abeyance till 20-06-2021 in view of the current pandemic situation of COVID-19 - Information - Regarding.

It is informed that having considered the prevailing pandemic situation and continuous surge of infections of Covid-19 cases in the State of Andhra Pradesh, the High Court has kept the Annual General Transfers of Judicial Officers in all cadres for the year 2021 in abeyance till 20-06-2021.

Schick 03.05.21 REGISTRAR (RECRUITMENT) FAC REGISTRAR (VIGILANCE)

То

- 1. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
- 2. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravathi.
- The Registrar (IT-cum-CPC), High Court of Andhra Pradesh (with a request direct the concern to upload the these proceeding in the official website of the High Court of Andhra Pradesh)
- 4. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
- 5. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court, Amaravathi.
- 6. The presiding officers of the Labour Courts and Industrial Tribunals in the State of Andhra Pradesh.

7. THE PRL. DISTRICT AND SESSIONS JUDGES:

Anantapuramu, Chittoor, Kadapa, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.